

during 1971-72

**STATEMENT ON PREMATURE
RETIREMENT OF SHRI B. C.
GANGULI, EX-CHAIRMAN,
RAILWAY BOARD**

THE DEPUTY MINISTER IN THE
MINISTRY OF RAILWAYS/ रेल
मंत्रालय में उपमन्त्री (SHRI MOHD.
SHAFI QUARESHI) : Sir, I beg to lay
on the Table a statement (in English and
Hindi) on the premature retirement of Shri
B. C. Ganguli, ex-Chairman, Railway
Board. [Placed in Library. See No. LT-
929/71].

SHRI DWIJENDRALAL SEN GUPTA
(West Bengal) : This is a serious matter.

**STATEMENT RE. CENTRAL GOVERN-
MENT MARKET BORROWINGS
DURING 1971-72**

THE DEPUTY MINISTER IN THE
MINISTRY OF FINANCE/ वित्त
मंत्रालय में उपमन्त्री (SHRIMATI
SUSHILA ROHATGI) : Sir, I beg to lay
on the Table a statement (in English and
Hindi) indicating the result of Central
Government Market Borrowings during the
year 1971-72. [Placed in Library See
No. LT-933/71].

**ELEVENTH REPORT OF THE COM-
MITTEE ON SUBORDINATE LEGIS-
LATION**

SHRI JAISUKHLAL HATHI (Gujarat) :
Sir, I beg to present the Eleventh Report
of the Committee on Subordinate Legis-
lation.

**TWENTY-NINTH REPORT OF THE
COMMITTEE ON PETITION**

DR. Z. A. AHMED (Uttar Pradesh) :
Sir, I beg to present the Twenty-ninth
Report of the Committee on Petitions.

**MOTION RE. EXTENSION OF TIME FOR
THE PRESENTATION OF THE RE-
PORT OF THE JOINT COMMITTEE
OF THE HOUSES ON THE CODE
OF CRIMINAL PROCEDURE
BILL, 1970**

SHRI AKBAR ALI KHAN : (Andhra
Pradesh) : I beg to move :

"That the time appointed for the pre-
sentation of the Report of the Joint
Committee of the House on the Code of
Criminal Procedure Bill, 1970, be exten-
ded up to the last day of the Eightieth
Session of the Rajya Sabha."

MR. DEPUTY CHAIRMAN : The
question is :

"That the time appointed for the
presentation of the Report of the Joint
Committee of the Houses on the Code
of Criminal Procedure Bill, 1970, be
extended up to the last day of the Eight-
ieth Session of the Rajya Sabha."

The motion was adopted

**MOTION RE. EXTENSION OF TIME
FOR THE PRESENTATION OF THE
REPORT OF THE JOINT COMMI-
TEE OF THE HOUSES ON THE
ADVOCATES (AMENDMENT)
BILL, 1970**

SHRI JAISUKHLAL HATHI : (Gujarat)
I beg to move :

"That the time appointed for the pre-
sentation of the Report of the Joint Com-
mittee of the Houses on the advocates
(Amendment) Bill, 1970, be extended up
to the last day of the first week of the
Eighty-first Session of the Rajya Sabha."

The question was proposed.

SHRI SUNDAR SINGH BHANDARI
(Rajasthan) : I have a point here.
अगला सेशन बजट सेशन होगा, फिर से इस
कानून को बनाने में देरी होगी। यह सवाल पिछले
4-5 साल से बराबर टलता जा रहा है, इसलिए
मैं आपके द्वारा निवेदन करना चाहूंगा—यद्यपि इसमें